

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:439  
ANSWERED ON:20.11.2001  
SELECTION OF SCs/ STs /OBCs ON MERITS  
SHAMSHER SINGH DULLO

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether it is a fact that as provided under para 11 of Explanatory Notes to DOPT OM No. 36012/2/96-Estt. (Res) dated 2-7-1997 persons belonging to SCs/STs and OBCs selected on merit are not required to be shown against the quota of vacancies/posts reserved for these communities;

(b) if so, the total number of persons belonging to SCs/STs and OBCs selected/recruited /promoted on merit to different categories of services and not counted against the reserved quota of vacancies/posts for these communities during the last three years under his Ministry, and

(c) the instances in which the candidates belonging to SCs/STs and OBCs selected on merit during the said period but shown/adjusted against vacancies/posts reserved for these communities along with reasons therefor?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) Yes. Sir.

(b) The Ministry of Tribal Affairs came into being during October 1999. This Ministry does not have its own cadre. Hence, the posts are filled up through selection /promotion/direct recruitment by the cadre controlling authority (i.e. Ministry of Social Justice and Empowerment) in consultation with Department of Personnel and Training, Union Public Service Commission/ Staff Selection Commission. Out of the candidates selected/recruited by the Ministry of Tribal Affairs since its inception, two candidates i.e. one Jt. Director and one Stenographer Grade D belong to SC category but have been selected on merit and accordingly have not been counted reserved quota of posts, in line with the DOPT's aforesaid instructions.

(c) Does not arise.